

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) (a) The Government have not received the ECAFE Secretariat's Report referred to in the Question.

(b) to (d). Do not arise

United Nations Experts to Suggest Employment Schemes

*114. **SHRIMATI BHARGAVI THAN-KAPPAN** : Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state whether there is a proposal to invite a team of experts from the United Nations Development Programme for suggesting concrete schemes that will lead to generation of new employment in the country ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) : As part of the Asian Manpower Plan, which is a component of its World Employment Programme, the I.L.O. has set up an Asian Regional Team for Employment Promotion, the main object of which is to assist countries in the Asian Region to ascertain the volume of unemployment and under-employment and to formulate policies and develop technical services to combat the same.

The specific fields in which the I.L.O./U.N.D.P. assistance may be requested are under consideration.

Shortfall in Production of Steel at Rourkela and Durgapur Plants

*115 **SHRI M. KATHAMUTHU** : Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state :

(a) whether there had been shortfall in the production of steel at Rourkela and Durgapur Steel Plants ; and

(b) if so, the reasons for the shortfall ?

THE MINISTER OF STEEL AND MINES (ISPAT AUR KHAN MANTRI) : (SHRI MOHAN KUMARAMANGLAM) : (a) Yes, Sir. The production at Rourkela and Durgapur Steel Plants during 1970-71 was lower than that in 1969-70.

(b) The shortfall in production was due to disturbed industrial relations through out the year in durgapur and during the first half of the year in Rourkela, as well as certain technical and operational constraints/deficiencies at these plants.

Plan for boosting up of Milk supply in Delhi to avoid Ban on manufacture of Milk Products

*116. **SHRI S. C. SAMANTA** : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether a large number of people, engaged in the trade of milk and milk products in Delhi and several districts of States situated roundabout Delhi, suffer a severe setback due to the year after year imposition of the ban on the manufacture of milk products during the months of May to September ; and

(b) what plans for boosting up milk supply so that such a ban may not be necessary in future ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI SHER SINGH) : (a) Yes, sir.

(b) A statement is laid on the Table of the Sabha.

Statement

Production of milk goes down substantially during summer months in the Delhi milk shed area because of the natural lactation cycle of buffaloes. This is accentuated by lack of green fodder. In order to ensure supply of fluid milk to the consumers, particularly to children expectant and nursing mothers, patients, hospitals etc., it becomes necessary to impose restrictions on the utilization of milk for the manufacture of milk products including khoa, rabri, paneer,

cream, casein, skimmed milk or any kind of sweets in the preparation of which milk or any of its products except ghee, is an ingredient. Some of these like khoa and rubree are luxury items.

2. In the interest of maintaining and increasing supply of milk and for securing its equitable distribution the Central Government have been promulgating "the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order" every year from the year 1968 to 1971. This order is promulgated with the concurrence of U.P. Government and Delhi Administration. Similar Orders are also promulgated by Punjab and Haryana Governments.

3. The Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order does not ban the utilisation of milk for the manufacture and sale of ice cream, kulfi or kulfa, in the preparation of which no khoa, rubree or cream is used. The Control Order also does not prohibit the manufacture of sweets other than those in the preparation of which milk or any of its products, except ghee, is an ingredient. The Control Order is also limited to a period of 90 days or less during summer months when the availability of milk is in short supply. During the year 1971, the Control Order will be applicable only for 70 days from 7th of May 1971 to 15th of July, 1971. Thus, while, some hardship is unavoidable, every effort is made to restrict this hardship to as small a number as possible and for a limited period only.

4. The following measures are in hand for increasing milk production in the milk-shed areas of Delhi Milk Scheme :—

- (i) Under Operation Flood, an amount of Rs. 18 to 20 crores has been earmarked for expansion of milk processing facilities in Delhi and for increasing milk production in the milk-shed areas of Delhi Milk Schemes, located in U.P., Haryana, Punjab and Rajasthan States. The increase in production will be achieved amongst others by provision of technical inputs which will include production of ready mixed concentrates and green fod-

der, artificial insemination, veterinary services and medicines and calf rearing assistance.

- (ii) Four Intensive Cattle Development Projects with an outlay of over Rs. 80 lakhs per project during the period of five years are being implemented in the District of Meerut in U.P., Districts of Gurgaon and Karnal in Haryana and the District of Bikaner in Rajasthan. These projects provide for a comprehensive development programme including, among other things upgrading of cattle by artificial insemination, feed and fodder development, veterinary aid and dairy extension activities.

Central assistance to States for Projects under Integrated Dry-Land Agricultural Scheme

*117. SHRI BHOLA MANJHI : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether proposals for pilot projects under the integrated Dry-Land Agricultural Development Scheme for the current year have since been received from the States ;

(b) if so, the main points thereof and the total costs involved ;

(c) whether the Centre has approved the proposals ; and

(d) the nature and extent of assistance to be provided to the States by the Centre for the implementation of the proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHAB P. SHINDE) : (a) to (d). During the Fourth Plan period and starting from 1970-71, there will be 24 Pilot Projects under Dry Land Farming in 12 States. During 1970-71, 9 projects were started, one each in Andhra Pradesh, Gujarat, Haryana, Madhya Pradesh, Maharashtra, Mysore, Rajasthan, Tamil Nadu and Uttar Pradesh and these will continue during 1971-72 and onwards.